

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4710

ANSWERED ON:23.04.2002

CLOSURE OF MAHARASHTRA ANTIBIOTICS AND PHARMACEUTICALS LTD.

VILAS BABURAO MUTTEMWAR

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Maharashtra Antibiotics & Pharmaceuticals Ltd., a Govt. of India undertaking has been closed down w.e.f. 18.9.2001;
- (b) if so, the number of employees of the undertaking rendered jobless as a result thereof;
- (c) whether all the terminal benefits have been given to these employees;
- (d) whether the Provident Fund due of the employees has also been settled; and
- (e) if not, the reasons thereof and the time by which terminal benefits and other dues, like Provident Fund, Salary, LIC, GSIC etc. are likely to be settled?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI S.B. MOOKHERJEE)

(a) to (e): On 4.7.2000, the Board for Industrial and Financial Reconstruction(BIFR) formed its opinion that it is just, equitable and in public interest that Maharashtra Antibiotics and Pharmaceuticals Ltd. is wound up under Section 20 (1) of the provisions of Sick Industrial Companies (Special Provisions) Act, 1985 and passed directions that the opinion may be forwarded to the concerned High Court for necessary action according to law. All the 240 employees of MAPL are still on the rolls of MAPL.